

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AJANTA OFFSET AND PACKAGING LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AJANTA OFFSET AND PACKAGING LIMITED
2.	Date of incorporation of corporate debtor	25/09/1969
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No of corporate debtor	L74950DL1969PLC005126
5.	Address of the registered office of corporate debtor	MADANI HALL 1, BAHADUR SHAH ZAFAR MARG NEW DELHI -110002
6.	Insolvency commencement date in respect of corporate debtor	04 th February 2020
7.	Estimated date of closure of insolvency resolution process	02 nd August 2020 (Being 180 days from Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Satya Narayana Guddeti IBBI Regn No: IBBI/IPA-001/IP-P00632/2017-18/11086
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Plot No.23, First Floor, Durganagar Colony, Punjagutta, West Marredpally, Hyerabad, Telangana- 500082 E-mail: gsnhyd@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: CS-14, 1 st Floor, Ansal Plaza, Vaishali, Ghaziabad, U.P-201012 E-mail: ip.ajantaoffset@gmail.com
11.	Last date for submission of claims	18 th February 2020 (Being 14 days from date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	a. https://ibbi.gov.in/ b. May be obtained by sending an email at ip.ajantaoffset@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ajanta Offset and Packaging Limited on 04 February 2020.

The creditors of Ajanta Offset and Packaging Limited are hereby called upon to submit their claims with proof on or before 18 February 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

G. Satyanarayana.
(Satya Narayana Guddeti)

IBBI Regn No: IBBI/IPA-001/IP-P00632/2017-18/11086

IRP in the matter of Ajanta Offset and Packaging Limited

Place: New Delhi

Date: 07th February 2020

